

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 400  
TO BE ANSWERED ON DECEMBER 08, 2022**

**WATER ACTION PLAN FOR URBAN LOCAL BODIES**

**NO. 400. SHRI RAJA AMARESHWARA NAIK:**

**SHRI BHOLA SINGH:**

**SHRI RAJVEER SINGH (RAJU BHAIYA):**

**SHRI VINOD KUMAR SONKAR:**

**DR. SUKANTA MAJUMDAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has approved UT Water Action Plan (UTWAP) for seventy eight urban local bodies of Jammu and Kashmir under AtalMission for Rejuvenation and Urban Transformation (AMRUT) and if so, the details thereof;**
- (b) the details of all UTWAPs approved during the last three years, State-wise;**
- (c) whether the Government has directed all the States to ensure balanced availability of public bus and metro train services across the cities;**
- (d) if so, whether India is poised to overtake Japan and South Korea to become the third largest metro rail network in the world very soon; and**
- (e) if so, the reaction of the Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to 2025-26. The mission aims at making the cities 'water secure' and provide universal coverage of water supply through functional taps to all households in all the statutory towns in the country. Mission also aims at providing sewage/ septage management to all households of 500 cities covered in first phase of the AMRUT scheme. AMRUT 2.0 will achieve its objective through circular economy of water by effecting water source conservation, rejuvenation of water bodies and wells, recycle/ reuse of treated used water, and rainwater harvesting by involving community at large.**

**Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, States/Union Territories (UTs) have been empowered to select, appraise, approve and implement projects as per their local requirements and within the overall framework of Mission guidelines. The Ministry of Housing and Urban Affairs approves the State Water Action Plans (SWAPs) submitted by the States/UTs and releases Central funds as per the Mission guidelines.**

**So far under AMRUT 2.0, Tranche-I of State Water Action Plan (SWAP) covering 78 ULBs of UT of Jammu & Kashmir with 153 projects worth ₹1,665.11 crore (99 water supply worth ₹976.09 crore, 4 sewerage & septage management worth ₹669.73 crore and 50 Rejuvenation of water bodies worth 19.29 crore) have been approved by the Ministry. Details of all Water Action Plan approved during last three years for UT of Jammu & Kashmir is at Annexure-I.**

**(b): State Water Action Plan (SWAP) of five UTs with 238 projects worth ₹4,376.89 crore have been approved by the Ministry under AMRUT 2.0, Tranche-I during the last three years. Details of all Water Action Plan approved during last three years for UTs are at Annexure-II.**

**(c): Urban Transport is inter-twined with urban development, which is a state subject. As such the initiatives for policy, planning, management and implementation of urban transport infrastructure including public bus services are taken by the respective States/UTs/Urban Local Bodies. MoHUA, being the central line Ministry for urban transport matters, have notified its policy National Urban Transportation Policy (NUTP) 2006 and other various guiding framework to help States/UTs/ULBs/cities to identify principles and strategies for better planning, design and implementation of the concepts in the area of urban transport by making the best use of various guidance documents issued by the Ministry.**

**(d) & (e) Urban transport is an integral part of urban development, which is a State subject. Hence, the respective State/UT is responsible for planning and initiating mass urban transport infrastructure for cities or urban agglomerates. At present, about 810 kilometers of metro rail lines are operational in the country and about 980 Kilometers of metro is under construction.**

**Ministry of Housing and Urban Affairs has formulated the NUTP 2006 and Metro Rail Policy, 2017 for systematic planning and implementation of metro rail systems in comprehensive and sustainable manner. The policy aims at ascertaining and enhancing the feasibility of metro rail projects from economic, social and environmental perspective. It will act as a guide to State/UT Governments for preparing comprehensive proposals for metro rail projects.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 400 REGARDING “WATER ACTION PLAN FOR URBAN LOCAL BODIES”, DUE FOR ANSWER IN THE LOK SABHA ON 08DECEMBER, 2022.**

(Amounts in Crore)

S.No.	Row Labels	Water Supply		Sewerage/Septage Management		Water Body Rejuvenation		Total	
		No.	Amount	No.	Amount	No.	Amount	No.	Amount
1	ACHHABAL (MC)	1	5.49			1	0.47	2	5.96
2	AISHMUQUAM (MC)	1	5.39					1	5.39
3	AKHNOOR	1	3.05			2	0.75	3	3.80
4	ANANTNAG	1	16.68	1	296.38	1	0.28	3	313.34
5	ARNIA	1	11.17					1	11.17
6	AWANTIPORA	1	5.57			1	0.38	2	5.95
7	BADGAM (MC)	1	4.56			1	0.15	2	4.71
8	BANDIPORE (MC)	1	7.97					1	7.97
9	BANIHAL	1	2.33					1	2.33
10	BARAMULA	1	6.63			1	0.23	2	6.86
11	BARI BRAHAMANA	1	1.00			1	0.14	2	1.14
12	BASHOHLI	1	17.19			1	0.13	2	17.33
13	BATOTE (MC)	1	2.81					1	2.81
14	BEERWAH	1	5.43			1	0.17	2	5.60
15	BHADERWAH (MC)	1	4.62					1	4.62
16	BIJBEHARA	1	8.64					1	8.64
17	BILLAWAR	1	9.97					1	9.97
18	BISHNA (MC)	1	6.31					1	6.31
19	CHADURA	1	4.99					1	4.99
20	CHARAR-I-SHARIEF (MC)	1	6.37			1	0.28	2	6.65
21	CHENANI	1	5.27			1	0.09	2	5.36
22	DEVSAR	1	1.37			1	0.45	2	1.82
23	DODA	1	10.45					1	10.45
24	DURU VERINAG (MC)	1	8.40			1	0.28	2	8.68
25	FRISAL (MC)	1	4.44			1	0.08	2	4.52
26	GANDERBAL (MC)	1	3.63			1	0.47	2	4.10
27	GHOMANHASAN	1	4.07					1	4.07
28	HAJAN (MC)	1	4.73					1	4.73
29	HANDWARA	1	7.30			1	0.33	2	7.63
30	HIRANAGAR	1	15.73			1	0.58	2	16.31
31	JAMMU	1	148.17	2	67.30	3	1.55	6	217.02

S.No.	Row Labels	Water Supply		Sewerage/Septage Management		Water Body Rejuvenation		Total	
		No.	Amount	No.	Amount	No.	Amount	No.	Amount
32	JAMMU CANTT.	1	4.79					1	4.79
33	JOURIAN (MC)	1	4.29					1	4.29
34	KALAKOTE	1	4.75					1	4.75
35	KATHUA (M CL)	1	55.51			1	0.06	2	55.57
36	KATRA (MC)	1	12.24					1	12.24
37	KHANSAHIB (MC)	1	5.05					1	5.05
38	KHORE (MC)	1	4.00					1	4.00
39	KHREW	1	7.92			1	0.10	2	8.02
40	KISHTWAR	1	1.32					1	1.32
41	KOKER NAG (MC)	1	6.43					1	6.43
42	KULGAM	1	5.75					1	5.75
43	KUNZER (MC)	1	1.41			1	0.24	2	1.65
44	KUPWARA	1	5.40					1	5.40
45	LAKHANPUR	1	6.47					1	6.47
46	LANGATE (MC)	1	5.28					1	5.28
47	MAGAM	1	5.09					1	5.09
48	MATTAN	1	6.68			1	0.28	2	6.96
49	NOWSHEHRA	1	6.87					1	6.87
50	PAHALGAM	1	6.53					1	6.53
51	PAMPORE	1	5.30					1	5.30
52	PAROLE	1	12.25					1	12.25
53	PATTAN (MC)	1	5.47			1	0.17	2	5.64
54	PULWAMA (MC)	1	8.19			1	0.30	2	8.49
55	PUNCH (M CL)	1	7.99					1	7.99
56	QAZI GUND	1	7.35					1	7.35
57	R.S. PORA	1	5.50					1	5.50
58	RAJAURI	1	36.53			1	0.07	2	36.60
59	RAM NAGAR (MC)	1	8.72			2	0.19	3	8.91
60	RAMBAN (MC)	1	2.70					1	2.70
61	RAMGARH	1	1.06			4	0.48	5	1.53
62	REASI (MC)	1	10.95					1	10.95
63	SAMBA	1	3.47			8	1.78	9	5.24
64	SEER HAMDAN	1	6.99					1	6.99
65	SHUPIYAN (MC)	1	5.51			1	0.33	2	5.84
66	SOPORE	1	56.98					1	56.98
67	SRINAGAR	22	181.33	1	306.05	3	7.03	26	494.41
68	SUMBAL	1	5.78			1	0.30	2	6.08
69	SUNDERBANI	1	6.05					1	6.05
70	SURANKOTE	1	3.09					1	3.09
71	THANAMANDI	1	5.49					1	5.49

S.No.	Row Labels	Water Supply		Sewerage/Septage Management		Water Body Rejuvenation		Total	
		No.	Amount	No.	Amount	No.	Amount	No.	Amount
72	THATHRI (MC)	1	1.76					1	1.76
73	TRAL	1	5.06			1	0.38	2	5.44
74	UDHAMPUR (M CL)	1	60.81			1	0.47	2	61.28
75	URI	1	7.82					1	7.82
76	VIJAY PUR (MC)	1	2.20					1	2.20
77	WATRA GAM	1	2.52			1	0.30	2	2.82
78	YARI PORA	1	3.74					1	3.74
	<b>Total</b>	<b>99</b>	<b>976.09</b>	<b>4</b>	<b>669.73</b>	<b>50</b>	<b>19.29</b>	<b>153</b>	<b>1,665.11</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 400 REGARDING “WATER ACTION PLAN FOR URBAN LOCAL BODIES”, DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.**

S. No	Union Territory	Water Supply		Sewerage/ Septage Management		Water Body Rejuvenation		Parks/ Green Spaces Development		Total	
		No.	Amount	No.	Amount	No.	Amount	No.	Amount	No.	Amount
1	CHANDIGARH	1	70.00	2	117.00					3	187.00
2	DELHI	2	1,588.66	13	408.94	46	167.52	5	5.41	66	2,170.53
3	JAMMU AND KASHMIR	99	976.09	4	669.73	50	19.29			153	1,665.11
4	LADAKH			2	192.05	1	3.00			3	195.05
5	PUDUCHERRY	6	73.37	4	82.66	3	3.17			13	159.20
	<b>Total</b>	<b>108</b>	<b>2,708.12</b>	<b>25</b>	<b>1,470.38</b>	<b>100</b>	<b>192.99</b>	<b>5</b>	<b>5.41</b>	<b>238</b>	<b>4,376.89</b>

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